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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO.....OF

Applicant(s)

Respondent(s)

**Advocate for
Applicant(s)**

**Advocate for
Respondent(s)**

Notes of the Registry

Orders of the Tribunal

OA No. 308/2006

Date of order: 18.01.2007

Mr. Salil Trivedi, counsel for applicants.
Mr. Vinit Mathur, Caveator, counsel for respondents.

Reply to the Original Application has been filed with a copy to the other side. Learned counsel for the applicants submits that he does not want to press this Original Application. In view of the categorically statements of the learned counsel for the applicants made at the bar, this Original application stands dismissed as having not been pressed. However, there shall be no order as to costs.

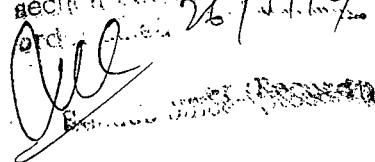
RRB

[R R Bhandari]
Administrative Member

JKK

[J K Kaushik]
Judicial Member

G
27/1

Part II and III ~~designed~~ 2/8/14
In my presence at ~~the~~ ^{the} ~~supervision~~ ^{as per}
under the supervision of ~~as per~~
Section 17(1)(b) 26/3/19
ord. 

R/C
Rint
(Journalist friend)
22/2/07